

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3967
TO BE ANSWERED ON 17.07.2019**

CONSTRUCTION OF ROBs

†3967. SHRI ARUN SAO:

Will the Minister of RAILWAYS be pleased to state:

- (a) the State-wise number of functional and under-construction Railway Over Bridges (ROBs) in the country including Chhattisgarh;**
- (b) the State-wise number of accidents that occurred for want of ROBs in the country along with the number of deaths/ injured in the said accidents during the last three years and the current year, State-wise;**
- (c) the corrective steps taken/being taken by the Government to construct more Railway Over Bridges in the country;**
- (d) the details of the targets fixed for completion of the said projects;**
- (e) the details of the proposals sent by various State Governments including Chhattisgarh during the last three years; and**
- (f) the details of the funds allocated for this purpose?**

ANSWER

**MINISTER OF RAILWAYS AND COMMERCE & INDUSTRY
(SHRI PIYUSH GOYAL)**

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO.3967 BY SHRI ARUN SAO TO BE ANSWERED IN LOK SABHA ON 17.07.2019 REGARDING CONSTRUCTION OF ROB_s

(a): State-wise number of functional and under-construction Road over Bridges (ROBs) is at Appendix-I.

(b): No such accidents occurred.

(c) to (e): Proposals for construction of Road over Bridge / Road under Bridge (ROB/RUB) in lieu of Level Crossings (LCs) are normally received by Zonal Railways from State Government and other Statutory Authorities. After completing various formalities with State Government/Statutory Authorities, regarding the consent for sharing of cost and closure of LCs, proposals received for construction of ROB_s/RUB_s in lieu of LCs are further processed for their inclusion in Railway Works Programme. This is a continuous process. To construct more ROB_s the corrective steps which have been taken in close coordination with various stakeholders to enhance the progress of construction of ROB_s/RUB_s in replacement of busy level crossings which are as under:

- Joint survey with all concerned including State Government to finalise the tentative General Arrangement Drawing (GAD).**
- Standardization of drawings for various spans to avoid delay in designing.**
- Commissioning of a web-based application with user-friendly features for online submission and approval of various plans and drawings related to ROB_s/RUB_s of National Highway Authority of India/Ministry of Road Transport and Highways (NHAI/MoRTH).**
- Signing of a Memorandum of Understanding (MOU) between Ministry of Railways and Ministry of Road Transport and Highways (MoRTH) to eliminate all level crossings on National Highway Corridors by MORTH by construction of ROB_s/RUB_s at their own cost.**

- **Normally, Railway undertakes construction of ROBs/RUBs in Railway portion whereas approaches are being constructed by State Government. Generally, there is no problem of construction of ROBs/RUBs in Railway portion. However, it is difficult to construct ROBs/RUBs on approaches because it depends upon many factors such as availability of land, removal of encroachments, fixing the alignment of approaches, allocation of requisite funds etc. Therefore, it is not possible to fix the time schedule for construction of ROBs/RUBs projects.**

In the last three years (2016-17, 2017-18 & 2018-19) work for construction of 17 Road Over Bridges (ROBs) and 54 Road under Bridges (RUBs) has been sanctioned in the State of Chhattisgarh. At present, no proposal of any ROB/RUB which meets the criteria for cost sharing is pending for the State of Chhattisgarh.

(f): State-wise funds allocation on construction of ROBs/RUBs in last three years is at Appendix-II.

APPENDIX-I REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO.3967 BY SHRI ARUN SAO TO BE ANSWERED IN LOK SABHA ON 17.07.2019 REGARDING CONSTRUCTION OF ROB_s

(a): State-wise number of functional and under-construction Road over Bridges (ROBs) are as under:

SN	STATES	Functional Road over Bridges (ROBs)	Under-construction Road over Bridges (ROBs)
1	Andhra Pradesh	176	62
2	Assam	45	1
3	Bihar	108	103
4	Chandigarh	1	0
5	Chattisgarh	50	25
6	Delhi	43	4
7	Goa	6	3
8	Gujarat	186	118
9	Haryana	111	69
10	Himachal Pradesh	17	0
11	Jammu & Kashmir	34	2
12	Jharkhand	207	40
13	Karnataka	181	37
14	Kerala	198	86
15	Madhya Pradesh	145	85
16	Maharashtra	355	106
17	Nagaland	2	0
18	Odisha	126	33
19	Puducherry	1	3
20	Punjab	132	16
21	Rajasthan	138	57
22	Tamilnadu	322	110
23	Telangana	84	38
24	Tripura	44	0
25	Uttar Pradesh	339	239
26	Uttarakhand	7	6
27	West Bengal	141	89
	Total	3199	1332

APPENDIX-II REFERRED TO IN REPLY TO PART (f) OF UNSTARRED QUESTION NO.3967 BY SHRI ARUN SAO TO BE ANSWERED IN LOK SABHA ON 17.07.2019 REGARDING CONSTRUCTION OF ROB_s

(f): State-wise funds allocation on construction of ROB_s/RUB_s in last three years is as under:

(₹ in Crores)

SN	State	2016-17	2017-18	2018-19
1	Andhra Pradesh	171.96	250.11	231.10
2	Assam	53.42	22.88	16.36
3	Bihar	132.25	143.87	145.54
4	Chhatisgarh	72.96	123.23	79.56
5	Delhi	6.33	1.93	4.77
6	Goa	9.13	20.41	16.67
7	Gujarat	175.57	403.84	321.13
8	Haryana	132.29	176.12	137.62
9	Jammu & Kashmir	0.23	0.81	15.48
10	Jharkhand	64.76	147.32	145.95
11	Karnataka	193.74	127.31	150.65
12	Kerala	100.75	135.02	100.53
13	Madhya Pradesh	236.83	322.02	305.04
14	Maharashtra	174.60	212.47	205.36
15	Orissa	95.13	229.09	266.38
16	Puducherry	3.50	0.77	9.34
17	Punjab	48.67	90.72	52.53
18	Rajasthan	400.14	382.54	564.45
19	Tamilnadu	243.98	371.04	369.86
20	Telangana	59.20	75.01	79.52
21	Uttar Pradesh	558.75	606.35	779.22
22	Uttarakhand	3.27	0.14	23.82
23	West Bengal	128.70	157.01	182.30
	Total	3066	4000	4203
